

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
DAILY CAUSE LIST DATED **27.03.2023** (MONDAY)  
CHENNAI BENCH (VIRTUAL MODE)  
**10:30 AM**

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 66/2023 For Exemption IA No. 243/2023 For Urgent Listing IA No. 244/2023	Rocksand Minerals Private Limited Vs Tmt. Karthiga Resolution Professional	Mr. Anirudh Krishnan	
2	Comp App (AT) (CH) (Ins) No. 67/2023 For Stay IA No. 247/2023 To Dispense with IA No. 246/2023 For Urgent Listing IA No. 245/2023	Rocksand Minerals Private Limited Vs J. Karthiga	Mr. K Mohit Kumar	
3	Comp App (AT) (CH) (Ins) No. 75/2023 For Stay IA No. 270/2023	George Varkey Vs Regional Provident Fund Commissioner-II Employees Provident Fund Organization	Mr. Jerin Sojan James	
4	Comp App (AT) (CH) (Ins) No. 78/2023 For Condone Delay IA No. 281, 282, 283/2023 To Dispense With IA No. 284/2023	J Karthiga Vs Insolvency and Bankruptcy Board of India	Mr. AG Sathyanarayana	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5	Comp App (AT) (CH) (Ins) No. 56/2023 Additional docs IA No. 197/2023 For Stay IA No. 198/2023	R. Ramachandran Vs Mahindra World City Developers Ltd. & Anr.	Mr. Pawan Jhabakh	Mr. TK Bhaskar Ms. D Pavithra- R2

	For Directions IA No. 237/2023			
6	Comp App (AT) (CH) No.111/2022 For Directions IA No. 999 & 1000/2022	Sarah Qureshi Vs GB Bakers Industries Pvt. Ltd. & 7 Ors	Mr. CV Shailandran	M/s. Hirendernath & Prakruti Golechha- R2, R3, R5 Mr. Nomula Srinivas- R4 M/s Munuga Sateesh-R6 M/s Vrinda & Komal Agarwal- R8
7	Comp App (AT) (CH) (Ins) No.333/2022	J. Mohan Babu Vs Ramya Outsourcing Solutions Private Limited	Mr. Rohan Rajasekaran	
8	Comp App (AT) (CH) (Ins) No.255/2022 For Stay IA No. 534/2022 For Exemption IA No. 533 & 535/2022	Current Electricals Ltd Vs B. Ramana Kumar IRP Krishna Energy Pvt Ltd	Mr. R. Sivaraman	Dr. P Jagadesan
9	Comp App (AT) (CH) (Ins) No.283/2022	State Bank of India Vs Nathella Sampath Chetty & Co	Mr. Chandrasekar an	
10	Comp App (AT) (CH) (Ins) No 310/2022 For Stay IA No 650/2022	Maharashtra Seamless Ltd Vs V. Venkatachalam & 8 Ors	Mr. Thriyambak J Kannan	M/s J Sagar Associates- R3
11	Comp App (AT) (Ins) No.325/2022 Leave to Appeal IA No. 696/2022 For Direction 697/2022 For Stay IA No.698/2022 Urgent Application IA No.699/2022 To Implead IA No. 1107/2022	M/s. Asset Reconstruction Company (India) Limited Vs Ebenezar Inbaraj & 3 Ors	Mr. VV Sivakumar Mr. Gautham Balaji	Mr. AG Sathiyarayanan- R1 Mr. B. Dhanaraj- R4

12	Comp App (AT) (CH) (Ins) No.399/2022 For Exemption IA No. 951/2022 For Stay IA No. 952/2022 Leave to file IA No. 953/2022	T. Raviprasad Vs M/s V.R. Constructions & Anr.	Mr. Zain Khan	Mr. Bikki Ravendra Babu Ms.R Moneshaa
<b>WITH</b>				
13	Comp App (AT) (CH) (Ins) No.400/2022 Leave to file IA No. 957/2022 For Exemption IA No. 958/2022 For Stay IA No. 959/2022	Damavarapu Srinivas Vs M/s Sri SCL Infratech Ltd. & Anr	Mr. Kumar Anurag Singh	Mr. Bikki Raveendra Babu Ms. R Moneshaa
14	Comp App (AT) (CH) (Ins) No. 435/2022 For Stay IA No. 1105/2022	M K Rajagopalan Vs Rajendran Shanmugam, Resolution Professional Vasana Healthcare Pvt. Ltd & Anr	Mr. K Chandramohan	Ms. S Elamithi- R1 Mr. S Kaushik Ramaswamy- R2
15	Comp App (AT) (CH) (Ins) No. 47/2023 For Stay IA No. 169/2023	Ansio Industries Pvt. Ltd. Vs CA Mahalingam Suresh Kumar Liquidator Sri Venkat Ram Spinners Pvt. Ltd & 2 Ors.	Mr. MS Shanmugasun daram	Mr. AG Sathyanarayana For Caveator

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
16	TA No. 20/2021 (Comp App (AT) (Ins) No. 833/2019)	Arangcons Vs Amit Chandrakant Shah & 2 Ors <b>WITH</b>	Mr. P Rishikesh	Mr. Sanjay Gupta R1 Mr. Amit Agrawal- R2
17	TA No. 21/2021 (Comp App (AT) (Ins) No. 860/2019)	Santhosh Ramalingam & Ors Vs Amit Chandrakant Shah & Anr <b>WITH</b>	Mr. P Rishikesh	Mr. Sanjay Gupta R1 Mr. Amit Agrawal- R2

18	TA No. 22/2021 (Comp App (AT) (Ins) No. 985/2019)	Akash Gupta Vs Amit Chandrakanth Shah RP of BCIL Zed Ria Properties & Anr  <b>WITH</b>	Mr. Samir Malik	Mr. Sanjay Gupta R1 Mr. Amit Agrawal- R2
19	TA No. 23/2021 (Comp App (AT) (Ins) No. 986/2019)	Akash Gupta Vs Amit Chandrakanth Shah RP of BCIL Zed Ria Properties & Anr  <b>WITH</b>	Mr. Samir Malik	Mr. Amit Agrawal- R2
20	TA No. 24/2021 (Comp App (AT) (Ins) No. 1172/2019)	Akash Gupta Vs Amit Chandrakanth Shah RP of BCIL Zed Ria Properties & 2 Ors  <b>WITH</b>	Mr. Samir Malik	Mr. Sanjay Gupta R1 Mr. Amit Agrawal- R2
21	TA No. 25/2021 Comp App (AT) (Ins) No. 1173/2019)	Akash Gupta Vs Amit Chandrakanth Shah RP of BCIL Zed Ria Properties & 2 Ors	Mr. Samir Malik	Mr. Amit Agrawal- R2
22	Comp App (AT) (CH) (Ins) No. 143/2022 For Stay IA No. 330/2022	G. Sundharavadivelu Suspended Director of INMA International Limited Vs Indian Overseas Bank & Anr	M/s Vivrti Law Advocates Mr. Bharadwaja Ramasubrama niam	Mr. FB Benjamin George- R1
23	Comp App (AT) (CH) (Ins) No. 12/2021 For Condone Delay IA No. 33/2021 For Stay IA No. 32/2021	Assistant Provident Fund Commissioner DO Kurnool, Andhra Pradesh Vs VBC Industries Limited & 2 Ors  <b>WITH</b>	Dr. B. Manoj Kumar	Mr. TSN Raja- R1 Mr. Somraj Choudhury- R2 Mr. Shabbeer Ahmed-R3
24	Comp App (AT) (CH) (Ins) No. 304/2021 For Exemption IA No. 643/2021 For Stay IA No. 642/2021	The Assistant Commissioner of Central Tax Vs Shri. TSN. Raja RP & Anr  <b>WITH</b>	Mr. Raj Kumar Jhabakh	

25	TA No. 195/2021 (Comp App (AT) (Ins) No. 41/2021)	Amaravathi Textils Private Limited Vs VBC Industries Limited & Ors  <b>WITH</b>	Ms. Shruti Munjhal	Mr. Ankur Kandelwal-R1 Mr. Som Raj Choudhury- R2
26	TA No. 196/2021 (Comp App (AT) (Ins) No. 59/2021)	Mathukumilli Sri Pattabui Rama Rao Vs VBC Industries Limited & 2 Ors  <b>WITH</b>	Ms. Shruti Munjhal	Mr. Ankur KandelwalR1 Mr. Som Raj Choudhury- R2
27	TA No. 197/2021 (Comp App (AT) (Ins) No. 66/2021)	Mutyala Babu Katta and 62 Ors Vs VBC Industries Limited & 2 Ors	Mr. Kunal Godhwani Mr. Gaurav Mitra	Mr. Ankur KandelwalR1 Mr. Som Raj Choudhury-R2 Mr. Shabbeer Ahmed R3
28	Comp App (AT) (CH) No. 19/2021 For Condone Delay IA No. 233/2021	S. Thilak Vs RS Mills Private Ltd & 2 Ors  <b>WITH</b>	M/s Surana & Surana	Ms. R Vidhyashankar- R1 & R2
29	Comp App (AT) (CH) No. 20/2021 For Condone Delay IA No. 234/2021	S. Thilak Vs RS Mills Private Ltd & 2 Ors	M/s Surana & Surana	Ms. R Vidhya Shankar- R1
30	Comp App (AT) (CH) (Ins) No. 280/2021	M/s Winlead HK Cable & Wire Products Ltd. Vs M/s Velankani Electronics Pvt. Ltd	M/s TM Naidu & Co Ms. S.S. Jayanthi	Ms. Ramyasubramania m Raja Mr. M Ajay Kumar
31	Comp App (AT) (CH) (Ins) No. 329/2021 For Stay IA No. 680/2021	George Vinci Thomas & 2 Ors Vs Mr. Sasitharan Ramaswamy	Dr. KS Ravichandran Ms. Manjula Devi	M/s Ramalingam & Associates
32	Comp App (AT) (CH) No. 9/2022 For Exemption IA No. 93, 95 & 96/2022 For Stay IA No. 94/2022 For Amendment of appeal	B. Braun Medical (India) Pvt. Ltd. Vs. Sridhar Vasireddy & 3 Ors	M/s Vaish Associates	Mr. Akhil Bhansali R1-R3 Mr. K Ramu & R Vishnu- R4

	IA No. 51/2023 For Additional Docs. IA No. 52/2023			
33	Comp App (AT) (CH) (Ins) No. 21/2022	M Gagan Bothra Vs Senthil Kumar & Anr	Mr. M. Gagan Bothra	Mr. K Chandrasekaran
34	Comp App (AT) (CH) (Ins) No. 256/2022 For Exemption IA No. 537 & 538/2022 For Stay IA No. 536/2022	Current Power Equipments Pvt Ltd Vs Mr. B.Ramana Kumar, IRP	Mr. P Sivaraman	Mr. S Harish Kumar
35	TA No. 166/2021 (Comp App (AT) (Ins) No. 122/2020)	M. G A Abhimanyu Raja Vs Syndicate Bank & Anr	Ms. Rohini Musa	Mr. KV Balakrishnan- R1

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

For Assistance,

1. For VC Link- [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)  
Ph-044-28880500